

FIR No.8/20

PS : I P EState

State Vs. Vijay (Bail application)

**03.10.2020**

(Matter has been physically heard)  
Case taken up in view of circular no. 992/30066-30235 DJ(HQ)/ Covid-19 Lockdown/Physical Courts Roster/2020 dt. 25.09.2020 issued by Ld. District & Sessions Judge (HQ).

**Ld. Presiding officer has gone for Jail Duty at Tihar Jail.**

**Present:**

Ld. APP for the State.

Sh. P.C. Jha, Ld. counsel for applicant / accused (physically appeared before the court).

At request of learned counsel for applicant / accused, bail application of accused be put up on 07.10.2020 at 12:00 noon.

(GAURAV SHARMA)

I<sup>st</sup> Link MM (Central), THC, Delhi

03.10.2020

E-FIR No.0166/2020

PS : Rajinder Nagar

State Vs. Unknown (Superdari)

03.10.2020

(Matter has been physically heard)

Case taken up in view of circular no. 992/30066-30235 DJ(HQ)/ Covid-19 Lockdown/Physical Courts Roster/2020 dt. 25.09.2020 issued by Ld. District & Sessions Judge (HQ).

**Ld. Presiding officer has gone for Jail Duty at Tihar Jail.**

**Present:** Ld. APP for the State.  
Applicant in person (joined through VC).

At request of applicant, superdari application be put up on 06.10.2020 at 12:00 noon.

(GAURAV SHARMA)  
I<sup>st</sup> Link MM (Central), THC, Delhi  
03.10.2020

E-FIR No.11514/20

PS : Rajinder Nagar

State Vs. Ajay Patwa @ Kunal (Bail application)

**03.10.2020**

**(Matter has been physically heard)**

**Case taken up in view of circular no. 992/30066-30235 DJ(HQ)/ Covid-19 Lockdown/Physical Courts Roster/2020 dt. 25.09.2020 issued by Ld. District & Sessions Judge (HQ).**

**Ld. Presiding officer has gone for Jail Duty at Tihar Jail.**

**Present:** Ld. APP for the State.  
Sh. N. K. Saraswat, Ld. LAC for applicant / accused (joined through VC).

At request of learned LAC for applicant / accused, application be put up on 07.10.2020 at 12:00 noon.

**(GAURAV SHARMA)**  
**I<sup>st</sup> Link MM (Central), THC, Delhi**  
**03.10.2020**

E-FIR No.035684/19

PS : Rajinder Nagar

State Vs. Rahul (Bail application)

**03.10.2020**

**(Matter has been physically heard)**

**Case taken up in view of circular no. 992/30066-30235 DJ(HQ)/ Covid-19 Lockdown/Physical Courts Roster/2020 dt. 25.09.2020 issued by Ld. District & Sessions Judge (HQ).**

**Ld. Presiding officer has gone for Jail Duty at Tihar Jail.**

**Present:** Ld. APP for the State.  
Sh. Vaibhav Kumar, learned counsel for accused / applicant (joined through VC).

At request of learned counsel for applicant / accused, application be put up on 06.10.2020 at 12:00 noon.

**(GAURAV SHARMA)**  
**I<sup>st</sup> Link MM (Central), THC, Delhi**

**03.10.2020**

FIR No.203/2016

PS : I P Estate

State Vs. Mangel Pandey (Surrender cum bail application)

**03.10.2020**

**(Matter has been physically heard)**

**Case taken up in view of circular no. 992/30066-30235 DJ(HQ)/ Covid-19 Lockdown/Physical Courts Roster/2020 dt. 25.09.2020 issued by Ld. District & Sessions Judge (HQ).**

**Ld. Presiding officer has gone for Jail Duty at Tihar Jail.**

**Present:** Ld. APP for the State.  
Sh. Vishnu Sharma, Ld. counsel for accused / applicant (joined through VC).

At request of learned counsel for applicant / accused, application be put up on 06.10.2020 at 12:00 noon.

**(GAURAV SHARMA)**  
**I<sup>st</sup> Link MM (Central), THC, Delhi**

**03.10.2020**

FIR No.151/20

PS : I P Estate

State Vs. Subhash Chander (Bail application)

**03.10.2020**

**(Matter has been physically heard)**

**Case taken up in view of circular no. 992/30066-30235 DJ(HQ)/ Covid-19 Lockdown/Physical Courts Roster/2020 dt. 25.09.2020 issued by Ld. District & Sessions Judge (HQ).**

**Ld. Presiding officer has gone for Jail Duty at Tihar Jail.**

**Present:** Ld. APP for the State.  
Sh. Amresh Kumar, learned counsel for accused / applicant (joined through VC).

At request of learned counsel for applicant / accused, application be put up ojn 06.10.2020 at 12:00 noon.

**(GAURAV SHARMA)**  
**I<sup>st</sup> Link MM (Central), THC, Delhi**  
**03.10.2020**